

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

22. C.P.(IB)-4324(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)  
SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Bank of India

V/s.

Sahyadri Agro Industries & Foods Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the Liquidator, Mr. Amey Hadwale is present through virtual hearing and submits that the entire liquidation process has been completed and distribution process is pending and he is about to file an appropriate application for closer of the liquidation process.

Registry may list the main company petition whenever new application is filed.

Sd/-  
PRABHAT KUMAR  
Member (Technical)  
*--Rajeev--*

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)